

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-174-2020****IN****PILWP -06 -2019**

Shankar N. Naik and Another ... Applicants

Versus

R.N. Volvoikar and Another ... Respondents

Mr. Anirudh Sardessai, Advocate for the applicants.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.
Date :- 4th January,2021**

P.C.:

Mr. Anirudh Sardessai, learned Advocate for the applicants seeks time to furnish fresh address and complete service upon the respondent no.2.

2. Accordingly, two weeks time is granted.
3. The returnable date shall now be 25/01/2021.

SMT. M. S. JAWALKAR, J.**M. S. SONAK, J.**

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